

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

Original Application No.180/00849/2019

Friday , this the 29th day of November, 2019

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

Hon'ble Mr. Ashish Kalia, Judicial Member

Prabhakaran K., aged 61 years, S/o.Govinda Varier

GDS BPM, Nellikuth P.O, Manjeri Division

Malappuram, Pin 676 122, residing at Kalarikkal House

Payinkulangara, Punnappala P.O

Wandoor, Malappuram , Pin 679 328

Mob: 9961689391

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Applicant

(By Advocate – Mr.S.P.Aravindakshan Pillai and Mr.Anand.S.A)

V e r s u s

1 Union of India

Represented by the Secretary

to Government of India

Ministry of Communications, Department of Posts

New Delhi – 110 001

2. Director General

Department of Posts , Dak Bhavan

New Delhi- 110 001

3. The Chief Post Master General
Kerala Circle, Thiruvananthapuram – 695 033

4. The Superintendent of Posts
Manjeri Division, Malappuram - 679574 **Respondents**

(By Advocate – Mr.Rajesh Sukumaran)

This Original Application having been heard on 29.11.2019, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

The applicant is aggrieved by the reduction made in his emoluments consequent to the transfer that has been effected in his case as GDS BPM Nellikuth. He cites the judgment of Hon'ble High Court in W.P(C) No.13112/2009-Z, a copy of which is at Annexure A-6, in his favour. He submits that a representation , a copy of which is at Annexure A-4, has been filed before respondent no.3. We are of the view that the Original Application can be disposed of at this stage by directing respondent no.3 to examine the representation and take a decision in accordance with rules, as expeditiously as possible, and in any case within thirty days from the date of receipt of a copy of this order. No costs.

(ASHISH KALIA)

JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)

ADMINISTRATIVE MEMBER

List of Annexures

Annexure A1 - True copy of letter of appointment, Memo No.B3/Nellikuth dated 14.5.2010 of the Superintendent of Post, Manjeri

Annexure A2 - True copies of the pay slips for the month of February, 2010

Annexure A3 - True copies of the pay slips for the month of October 2019

Annexure A4 - True copy of the representation dated 23.9.2019

Annexure A5 - True copy of order dated 10.10.2007 in O.A No.220/2007 of this Tribunal

Annexure A6 - True copy of the judgment dated 12.1.2012 in W.P(C) No.13112/2009-Z of the Hon'ble High Court of Kerala

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